

3

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI. S VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/199/2016
NAME OF THE PETITIONER(S) : Manoharamma Hotels Investment Private Limited
NAME OF THE RESPONDENT(S) : M/s Origin Foods Limited & 4 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	K. S. Navin Balaji	Counsel for petitioner	/K. S. Navin Balaji
2.	C. PRADHAKAR, PCS	Representing All Respondents	C. Pradhakar

ORDER

Counsel for petitioner present. PCS representing the respondents present. Both the counsel submitted that the settlement talks between the parties are in progress and sought time for filing the final outcome of the talks. Time extended at their request. Put up on 24.07.2017 at 10.30 A.M.

S. Vijayaraghavan
(S. Vijayaraghavan)
Member (Technical)

(K. Anantha Padmanabha Swamy)
Member (Judicial)